

# HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

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## NOTICE

It is notified for the information of all concerned that due to non-availability of Hon'ble Mr. Justice Javed Iqbal Wani on 19<sup>th</sup> & 23<sup>rd</sup> July, 2021, all cases listed on the said dates under the heading "Before Notice" and first ten cases under the heading "After Notice" before His Lordship, are transferred to the Bench of Hon'ble Mr. Justice Ranjesh Oswal in addition to his own determination and the remaining listed cases are transferred to the Bench of Hon'ble Mr. Justice Vinod Chatterji Koul in addition to his own determination.

**By Order.**

**All concerned to note.**

**Dated :17.07.2021**

  
Registrar Judicial  
17.7.21